

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, SPECIAL BENCH (COURT – II)

Item No. 339
185/241/ND/18

IN THE MATTER OF:

Ajay Kumar Singal ... **Applicant/Petitioner**
Versus
M/s. Pinkku Chits Pvt.& Ors. ... **Respondent**

Under Section: 241

Order delivered on 02.12.2020

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA, SHRI. NARENDER KUMAR BHOLA,
HON'BLE MEMBER (J) HON'BLE MEMBER (T)

PRESENTS:

ORDER

Renotify this case on 22.03.2021.


(T.S SINGH)
COURT OFFICER